

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/410/2021 in CP(IB) No.154/7/HDB/2019
NAME OF THE COMPANY	Sai Rayalaseema Paper Mills Ltd
NAME OF THE PETITIONER(S)	Oriental Bank of Commerce
NAME OF THE RESPONDENT(S)	Sai Rayalaseema Paper Mills Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.410/2021

Learned counsel for petitioner appeared via video conference.

RP appeared via video conference. He seeks time to file his counter.

We direct the RP to file his counter within two weeks by serving copy on the other side.

Matter stands adjourned to 30.09.2021.

-Scll-

MEMBER (T)

-sd-

MEMBER(J)

Pavani